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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE )

NEW DELHI: DATED THE 19th July., 1979.

NOTIFICATION  
INCOME TAX

No.2940(F.No.197/130/78-IT(AI): In exercise of the powers conferred by clause (V) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shri Tulja Bhavani Mandir Trust, Tuljapur" for the purpose of the said section for and from the assessment year(s) 1972-73.

Sd/-

( B.M.SINGH )

UNDER SECRETARY TO THE GOVT. OF INDIA

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Chairman Tulja Bhavani Mandir Trust, Tuljapur Distt., Osmanabad (Maharashtra).
2. The commissioner of Income-tax, Masik with reference to his letter No.NSK/Tech/10(23C)(V)/78-79/6010 dated 22.11.78.
3. All commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Section of I.T.Wing of C.B.D.T., New Delhi.
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9. Director of Training, IRS(Direct Taxes), Staff College, Nagpur(5 copies).
10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

AUTHORISED FOR ISSUE

*H.D. Sharma*

( H.D.SHARMA )

ASSTT. DIRECTOR OF INSPECTION  
(RS&P)

Sd/-

( D.M.SINGH )

UNDER SECRETARY TO THE GOVT. OF INDIA

No.CC/IT(AI)/2838/911/RSP/79.

\*DAHUJA\*

11.10.79